SHRI SRIRAJ MEGHRAJJI DHRANGADHRA : Sir, I introduce the Bill.

MR. CHAIRMAN : Shri Rabi Ray.

CONSTITUTION (AMENDMENT)BILL*

(*Amendment of article* 54)

श्री रवि राय (पुरी) : श्रीमन्, मैं प्रस्ताव करता हूं कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाए ।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री रवि राय : श्रीमन्, मैं विधेयक को पेश करता हूं ।

MR. CHAIRMAN : Shri Ram Sevak Yadav—absent.

Shri Hem Raj.

CONSTITUTION (AMENDMENT)BILL*

(*Amendment of article* 3)

SHRI HEM RAJ (Kangra) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI HEM RAJ : I introduce the Bill.

MR. CHAIRMAN : Shri Rabi Ray again.

CONSTITUTION (AMENDMENT) BILL*

(*Amendment of article* 105)

श्री रवि राय (पुरी) : श्रीमन, में प्रस्ताव करता हूं कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

श्री रवि राय : श्रीमन्, मैं विधेयक को पेश करता हूं ।

15.07 HRS.

CONSTITUTION (AMENDMENT) BILL

(*Amendment of article* 85)

by Shri Prakash Vir Shastri.

MR. CHAIRMAN : The House will now take up further consideration of the motion moved by Shri Prakash Vir Shastri on the 16th February, 1968. He is to continue his speech.

SHRI S. M. BANERJEE (Kanpur) : Sir, I went to make a submission. This is an important Bill and many Members want to speak on this Bill. Everybody would want a session in Bangalore to have unity between north and south. I request that the time should be extended by 2 hours. You may take the sense of the House.

SHRI RANDHIR SINGH (Rohtak) : I agree with him.

MR. CHAIRMAN : The time allotted is 1 hour.

SHRI S. M. BANERJEE : It should be at least 2½ hours.

MR. CHAIRMAN : The time allotted is 1 hour. Shri Prakash Vir Shastri has taken only 1 minute. 59 minutes still remain. Practically, we have got one full hour for the discussion.

SHRI A. S. SAIGAL (Bilaspur) : Sir, you may extend it by 1 hour. This is an important Bill and we must have more time for it.

SHRI RANDHIR SINGH : The time should be extended.

MR. CHAIRMAN : Let me hear the Minister of Parliamentary Affairs.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) : Sir, the time allotted is 1 hour. The hon.

*Published in Gazette of India Extraordinary, Part II, Section 2, dated 1-3-68.

Member, Shri Saigal wants that the time may be extended.....

SHRI S. M. BANERJEE : Why don't you mention me ?

DR. RAM SUBHAG SINGH : He always wants to be mentioned.

Sir, I also want to accommodate other Members whose Bills are also there. If you want you can extend it by half an hour.

SHRI A. S. SAIGAL : It should be extended by 1 hour.

MR. CHAIRMAN : All right. I extend the time by 1 hour.

SHRI P. K. DEO (Kalahandi) : Sir, I am anxious that I should get a chance to move my Bill for the consideration of the House because my Bill is coming next.

MR. CHAIRMAN : Even after extending the time by 1 hour, still half an hour will be left for him to move his Bill.

Now, Shri Prakash Vir Shastri may continue his speech.

श्री प्रकाशवीर शास्त्री (हापुड़) : सभापति महोदय, 1959 में सब से पहले में ने इस विचार को एक प्रस्ताव के रूप में इस सदन में उपस्थित किया था कि संसद का एक अधिवेशन राष्ट्रीय एकता की दृष्टि से और सांस्कृतिक आदान प्रदान की दृष्टि से दक्षिण भारत के प्रमुख नगर बंगलौर या हैदराबाद में होना चाहिए। इसी विचार-धारा को मैंने फिर दूसरी बार 1965 में एक विधेयक के रूप में प्रस्तुत किया। मुझे प्रसन्नता है कि जब 1959 में और फिर 1965 में यह प्रश्न संसद के सामने विचार के लिए आया तो उस समय सरकार का मन इस प्रस्ताव पर विचार करने के लिए तैयार नहीं था पर उस समय के संसद-कार्य मन्त्री श्री सत्य नारायण सिंह ने इस प्रश्न के सभी पहलुओं पर विचार करने का इस सदन में आश्वासन दिया। आज फिर तीसरी बार इस विधेयक के द्वारा मैं उसी विचार-धारा को प्रस्तुत कर रहा हूं।

अपनी इस विचारधारा को इस विधेयक द्वारा प्रस्तुत करते समय मैं संविधान निर्माताओं की ओर भी आप का ध्यान आकर्षित करना चाहूंगा। विशेष रूप से इसलिए कि संविधान बनाते समय उन्होंने इस विषय को बिल्कुल आगे आने वाली संसद या राष्ट्रपति के लिए खुला छोड़ दिया था। राष्ट्रपति को यह अधिकार दिया था कि वह जहां चाहें संसद का अधिवेशन बुलाएं। इसके लिए दिल्ली में ही बैठकें हों इस प्रकार की कोई रेखा नहीं खींची गई थी।

जिस समय दिल्ली को भारत की राजधानी बनाने का निश्चय किया गया था उस समय भारतवर्ष की सीमाएं दूसरी थीं। एक ओर उस समय भारत का क्षेत्रफल रंगून तक था—बर्मा उस समय भारतवर्ष में शामिल था। दूसरी ओर भारत की सीमाएं पेशावर तक थीं। आज भारतवर्ष की सीमा विभाजन के बाद बदल चुकी है। इस समय दिल्ली भारत वर्ष के एक कोने पर है। दिल्ली भारत के मध्य में नहीं है। दूसरी बात सब से बड़ी यह है कि जहां आज दिल्ली भारत के मध्य में नहीं है वहां दिल्ली के एक कोने में पड़ जाने से सामरिक दृष्टि से भी और कई राजनीतक दृष्टियों से भी, देश की राजधानी होने के साथ साथ, दिल्ली नगर पर जनसंख्या का दबाव तेजी से बढ़ता जा रहा है। केन्द्रीय सरकार के लिए जो दिल्ली की जनसंख्या को नियमित रखना चाहती हैं उनके लिए भी एक समस्या उत्पन्न हो गई है। डा० राम सुभग सिंह को याद होगा कि जिस समय वे रेल मन्त्री थे उस समय भी इस प्रकार की कई चर्चाएं आई थीं कि दिल्ली में जनसंख्या का दबाव न बढ़े इसलिए दिल्ली के आस पास जो नगर हैं वहां तक तेज गाड़ियां चलाई जायें। ताकि लोगों का निवास वहां रहे और दिल्ली में काम करने के बाद सायंकाल वह लौट कर वहां जा सकें लेकिन इस प्रकार की स्थिति नहीं बन सकी।

एक और विशेष बात जब भी कोई इस प्रकार का विधेयक आये जिस में वित्तीय व्यवस्थाएं सम्मिलित होती हैं, या वित्तीय

[श्री प्रकाशवीर शास्त्री]

व्यवस्थाओं से सम्बन्धित कोई विधेयक होता है तो उस के लिए राष्ट्रपति की स्वीकृति लेनी पड़ती है। यदि राष्ट्रपति जी स्वीकृति अपनी दें तभी वह विधेयक विचार के लिए सदन में आ सकता है। मैं आपके द्वारा सदन को यह प्रसन्नतापूर्वक समाचार भी देना चाहता हूं कि राष्ट्रपति जी ने इस विधेयक की वित्तीय व्यवस्थाओं पर अपनी स्वीकृति दे दी है और वित्तीय कठिनाई होते हुए इस पर संसद को विचार करने का अधिकार है।

एक सब से बड़ी बात यह रह जाती है कि दिल्ली चूंकि हिन्दुस्तान के एक कोने पर पड़ जाता है इस दृष्टि से दक्षिण के लोगों के सामने, जिन को बहुत दूर से यहां आना पड़ता है एक समस्या है उस समस्या के पीछे एक वास्तविकता भी है। हम लोग जिन के निर्वाचन क्षेत्र दिल्ली से निकट हैं, वह संसद के अधिवेशन में भी भाग ले सकते हैं और शनिवार और रविवार इन दो दिनों के बीच में अवसर मिलने पर अपने निर्वाचन क्षेत्रों में जा कर भी काम कर सकते हैं। लेकिन जो सदस्य दूर के निर्वाचन क्षेत्रों से संसद के अधिवेशन में सम्मिलित होने के लिए आते हैं, उनकी भी कठिनाई हम को अनुभव करनी चाहिए। भारत के नगर बंगलौर या हैदराबाद में संसद का एक अधिवेशन कर के उनको भी इस प्रकार का अवसर दिया जाना चाहिए कि संसद के अधिवेशन के दिनों में वे अधिवेशन में भी सम्मिलित हों और अपने निर्वाचन क्षेत्रों के मतदाताओं से भी उसी प्रकार सम्पर्क कर सकें जिस प्रकार हम लोग अपने क्षेत्र के निवासी अपने मतदाताओं से सम्पर्क रखते हैं।

पहले जब मैंने इस विधेयक को उपस्थित किया था, उस समय सरकार की ओर से बतलाया गया था कि हैदराबाद या बंगलौर में अधिवेशन करने से सरकार के ऊपर अतिरिक्त अर्थ बोझ बढ़ जायेगा। जहां तक अतिरिक्त अर्थ-बोझ का सम्बन्ध है, मैं ने अपने स्तर पर जानकारी लेने का प्रयत्न किया है। आर्थिक बोझ दो प्रकार का हो सकता है। एक बोझ तो यह है कि जो लोग इस तरफ से बंगलौर अधिवेशन में सम्मिलित होने के लिए जायेंगे उनके यात्रा भत्ते और दैनिक भत्ते के रूप में लोक सभा को अतिरिक्त व्यय करना पड़ेगा। लेकिन यह बात तो स्वाभाविक रूप से इसलिए हल हो जाती है कि जो लोग दक्षिण से यहां पर आते हैं, उनके यात्रा भत्ते और दैनिक भत्ते पर भी तो संसद को व्यय करना पड़ता है, स्वाभाविक रूप से जब इधर से सदस्य उधर जायेंगे तो उधर का बोझ उतना कम हो जाएगा। और इस तरह से जो बोझ इधर वालों का बढ़ेगा वह उधर वालों का कम होने पर संतुलन ठीक बैठ जाएगा। इस दृष्टि से कोई भी आर्थिक बोझ बढ़ने की आशंका नहीं है

एक दूसरी बात यह कही जाती है कि प्रश्नोत्तर का घन्टा कैसे होगा? उसके सम्बन्ध में कुछ तात्कालिक समस्यायें इस प्रकार की उत्पन्न होती हैं जिन में मन्त्रियों को सम्बन्धित विभागों से सम्पर्क रखना पड़ता है। सौभाग्य से इस समय हमारे संसद-कार्य मन्त्री संचार मन्त्री भी हैं। वह इस प्रकार की व्यवस्था कर रहे हैं कि जिस के माध्यम से देश के बड़े बड़े नगरों का दिल्ली के साथ सीधा सम्बन्ध जोड़ा जा सके। आज पटना से, अहमदाबाद से, जलंधर से, श्रीनगर से दिल्ली का सीधा टेलिफोन सम्बन्ध है। यह कोई बहुत बड़ी बात नहीं। जैसा कि संचार मन्त्रालय की अपनी योजनाओं में है भी, बंगलौर और हैदराबाद का दिल्ली से सीधा टेलीफोन सम्बन्ध शीघ्र हो जाएगा ऐसी स्थिति हो जाने के बाद यह समस्या स्वतः समाप्त हो जायेगी और मन्त्री लोग अपने मन्त्रालयों से सीधा सम्पर्क स्थापित कर सकेंगे। वह सीधा सम्बन्ध स्थापित कर सकेंगे।

सभापति महोदय, आज जिस आसन पर आप विराजमान हैं उसी आसन पर कुछ

दिन पहले श्री अनन्तशयनम आय्यंगर थे। जब वह अध्यक्ष के रूप में थे तब उन्होंने 14 जून, 1957 को जब मैसूर विधान सौध का बंगलौर में उद्घाटन किया था तब उद्घाटन करते समय कुछ शब्द कहे थे। मैं उन्हीं के शब्दों को ज्यों का त्यों पढ़ कर सुनाता हूं।

"दक्षिण और उत्तर भारत की भावानात्मक एकता के लिए यह अत्यन्त आवश्यक है कि लोक सभा का एक अधिवेशन बंगलौर में हो, और विधान सौध, जो विधान सभा का भवन है, इस कार्य के लिए अत्यन्त उपयुक्त है, और मेरी अपनी राय है कि संसद का एक अधिवेशन वहां अवश्य हो सकता है।" श्री आय्यंगर ने विधान सौध का उद्घाटन करते हुए बंगलौर में यह बात कही थी। इससे यह लगता है कि जो अध्यक्ष के रूप में रह चुके हैं वह भी इस प्रकार की आवश्यकता को अनुभव करते थे।

एक दूसरी विशेष बात और है। दिल्ली में अधिवेशन होने से क्या होता है कि दिल्ली से दूर प्रदेशों के लोग यह अनुभव करते हैं कि शायद यहां बैठ कर कुछ इस प्रकार के कानून बना दिए जाते हैं जो उन लोगों पर बलात् थोपे जाते हैं। जो पढ़े लिखे लोग हैं वह तो जानते हैं कि संसदीय परम्परायें क्या हैं। लेकिन जो समाचारपत्रों से या और किसी प्रकार से संसदीय परम्पराओं से परिचित नहीं है, वह तो स्वयं अपनी आंखों से देख कर ही ज्ञान प्राप्त करते हैं। दिल्ली में अधिवेशन करने से उत्तर भारत के दर्शकों की संख्या अधिक रहती है। लेकिन हैदराबाद या बंगलौर में जब अधिवेशन होगा तो परिणाम यह होगा कि दक्षिण भारत के वह लोग जो स्वयं अपनी आंखों से देख कर और अपने कानों से सुन कर संसदीय परम्पराओं से परिचित होंगे। वह भी अच्छी तरह से संसदीय प्रणाली से परिचित हो सकेंगे और जान सकेंगे कि संसद जो निर्णय लेती है वह बहुत वादविवाद और गहन अध्ययन के बाद ही किसी निष्कर्ष पर पहुंचती है। मेरा अनुमान है कि इस तरह से वहां के लोगों को भी अवसर मिलेगा इधर के सदस्यों को देखने का।

सरकार की ओर से एक और कठिनाई उस समय व्यक्त की गई थी जिसकी चर्चा मैं करना चाहता हूं। यह कहा गया था कि अगर संसद का अधिवेशन वहां पर होगा तो साढ़े सात सौ सदस्यों के एक साथ निवास की व्यवस्था किस प्रकार से होगी। आपको स्मरण होगा कि राष्ट्रपति भवन के उत्तर और दक्षिण में साउथ अवेन्यू और नार्थ अवेन्यू हैं वहां पर जिस समय यहां वाइसराय था उस समय उस की सेना के लिए वह क्वार्टर बनाये गये थे। लेकिन जब यहां पर संसद के अधिवेशन होने लगे और सदस्यों की संख्या इतनी हो गई तब वाइसराय के अंगरक्षकों के वह निवास स्थान संसद-सदस्यों के उपयोग में लाए जाने लगे। जब इस प्रकार से यहां पर तत्काल व्यवस्था हो सकती है तब बंगलौर या हैदराबाद में इस प्रकार की कोई तत्कालीन व्यवस्था क्यों नहीं हो सकती? सरकार एक बार अपना मन बनावे और मन बना कर निर्णय ले। यह प्रश्न तो छोटा सा है कि सदस्यों के निवास-स्थान की व्यवस्था कैसे होगी। जब सरकार निर्णय कर लेगी तब यह प्रश्न तो उठेगा ही नहीं कि आप इस बात का समाधान कैसे करें। जब आप निर्णय ले लेंगे तो उस बीच में पांच-छः महीने इस प्रकार के होंगे जिन में आप तैयारी कर लेंगे। तैयारी करने के बाद उनके निवास स्थान की अच्छी तरह से व्यवस्था कर सकेंगे। मुझे इस बात को कहते हुए बड़ी प्रसन्नता होती है कि विधान सौध का निर्माण कराने वाले श्री हनुमन्तैया भी इस समय हमारे सदन में उपस्थित हैं। मेरा अनुमान है कि श्री हनुमन्तैया मेरे इस कथन की साक्षी करेंगे कि बंगलौर में विधान सौध का निर्माण कराते समय उन के मन में यह बात अवश्य रही होगी कि यहां कभी संसद का अधिवेशन भी हो सकता है। मैसूर विधान सभा के सदस्यों की संख्या इतनी बड़ी नहीं थी जो इतने बड़े विधान सौध का वहां पर निर्माण कराया जाता। इसलिए उनकी भावनाओं का आदर करते

[श्री प्रकाशवीर शास्त्री]

हुए और देश की एकता की दृष्टि से भी इस बात को सोचना चाहिए।

यह बात अवश्य है कि सरकार इसकी जो आर्थिक कठिनाइयां हैं उनके सभी पहलुओं पर विचार करे। अभी इस के लिए एक प्रश्न का उत्तर देते हुए डा० राम सुभग सिंह ने कहा था कि मैंने इस प्रश्न का विश्लेषण करने के लिए यह समस्या सरकारी कर्मचारियों को दी हुई है। मैं चाहता हूं कि जहां वह सरकारी कर्मचारियों से इस प्रश्न का विश्लेषण करायें कि कितना व्यय इसपर बैठेगा, वहां संसद के सभी वर्गों या सभी दलों के सदस्यों की एक समिति भी बनायें जो उसके दूसरे सारे पहलुओं पर विचार करे और विचार करने के बाद किसी निर्णय पर पहुंचे।

राष्ट्रीय एकता की दृष्टि से यह अत्यन्त आवश्यक है कि जैसे दक्षिण भारत के सदस्य इधर आते हैं इसी तरह से यहां के सदस्य भी वहां जायें। दक्षिण की प्रगतियों से परिचित हों, वहां के सांस्कृतिक वातावरण से भी परिचित हों। आज प्रातःकाल ही यहां यह चर्चा चल रही थी कि हमारे एक छोटे से द्वीप पर श्रीलंका के कुछ लोगों ने अधिकार कर लिया है। हम क्योंकि दिल्ली में बैठे हुए हैं इसलिए उस क्षेत्र के निवासियों की भावनाओं को हम पूरी तरह से अनुभव नहीं कर पाते। लेकिन जब हम बंगलौर या हैदराबाद में बैठ कर भारत के भाग्य का निर्णय करेंगे या वहां पर बैठ कर कुछ निर्णय लेंगे तो हमारे सोचने का ढंग भी बिल्कुल भिन्न होगा।

एक सब से बड़ी बात यह है कि भारत का जो अपना वास्तविक रूप है, भारत की जो अपनी संस्कृति है, उसके दर्शन भी वास्तविक रूप में दक्षिण में ही होते हैं। उत्तर भारत पर मुगल काल से आक्रमण होते रहे हैं। मुझे इन शब्दों को कहने में कोई संकोच नहीं है कि भारत का अपना वास्तविक सांस्कृतिक स्वरूप आज भी अगर नहीं सुरक्षित है तो दक्षिण के इन राज्यों के अन्दर ही सुरक्षित है। उत्तर के लोगों को उधर जा कर भारत के सांस्कृतिक स्वरूप से परिचित होने में सहायता मिलेगी। इसलिए भी मैं चाहता हूं कि संसद का एक अधिवेशन वहां पर अवश्य हो।

अपने वक्तव्य को उपसंहार की ओर ले जाते हुए कहना चाहता हूं कि हमारे देश में राष्ट्रीय एकता की दृष्टि से कई प्रश्नों पर फिर से विचार प्रारम्भ हो गया है। यहां तक कि जो राष्ट्रीय एकता परिषद थी उसको भी प्रधान मन्त्री जी फिर से जीवित करना चाहती हैं और राष्ट्रीय एकता सम्मेलन बुलाने का भी वह विचार कर रही हैं। जब इन सारे प्रश्नों पर इतने ऊंचे स्तर पर और दलीय स्तर से ऊपर जा कर निर्णय आप लेने जा रहे हैं तो संसद जो भारत के भाग्य का निर्णय करती है वह इस प्रकार का निर्णय न ले यह कैसे संभव है? मेरी यह दृढ़ राय है कि इस विधेयक पर विचार करते समय आज संसद कार्य मन्त्री डा० राम सुभग सिंह जी को इस प्रकार के शब्दों में अपना उत्तर नहीं देना चाहिए कि सरकार विचार करेगी, इस प्रश्न को देखा जा रहा है, इस पर सोचा जा रहा है। आज दृढ़ता के साथ वह इस बात को बतादें। अगर सैद्धान्तिक रूप से वह समझते हैं कि यह बात सत्य है और राष्ट्रीय एकता को इस निर्णय से बल मिलने वाला है तथा वह इस बात को मानते भी हैं तो मैं नहीं कहता हूं कि अगला ही अधिवेशन वहां हो, उससे अगला भी वहां हो सकता है। वह नहीं हो सकता तो यह वह कहें कि 1968 में या 1969 में एक अधिवेशन संसद का बंगलौर या हैदराबाद में अवश्य होगा। इतना तो कम से कम वह आश्वासन दें।

मैं यह भी कहना चाहता हूं कि अगर इस सदन के अधिकांश सदस्यों की राय इसके पक्ष में हो और वे इनसे सहमत हों जो तर्क मैंने दिए हैं अथवा जो राष्ट्रीय एकता की भावना इसमें मैंने बताई है, उससे भी सहमत

हों, तो संसद कार्य मन्त्री को संसद की इस भावना के आगे नत मस्तक होना चाहिए। संसद के आगे नत मस्तक हो कर इस बात को स्वीकार करना चाहिए कि संसद का एक अधिवेशन हैदराबाद या बंगलौर में होगा और इस निश्चय की उनको आज घोषणा भी करनी चाहिए।

इन शब्दों के साथ मैं अपने इस विधेयक को उपस्थित करता हूं।

MR. CHAIRMAN : Motion moved :

"That the Bill further to amend the Constitution of India, be taken into consideration".

Shri Hanumanthaiya.

SHRI RANDHIR SINGH : He is the host; he need not speak. Guests from the north should speak.

MR. CHAIRMAN : Therefore, he should be the first to speak.

SHRI HANUMANTHAIYA (Bangalore) : I am most grateful to the hon. Members for thinking that a session of Parliament must be held every year in the south. I am not sponsoring this or supporting this idea with the parochial view of having it in a place where I reside. Far from it. This idea of holding a session in the south is pending before the House for the last one year. When it was first mooted and a resolution to that effect was drafted, I am happy to state that the leaders of all the parties represented here, beginning with my most respected friend and leader, the leader of the Swatantra Party, Prof. Ranga, the leaders of the Jan Sangh, DMK, PSP, SSP and the two Communist Parties, solemnly affixed their signatures in approval of it. The reason given in the resolution is unity and emotional integration. The last twelve months have disclosed events which show that this idea of emotional integration has to be taken more seriously than hitherto. A few misguided people in the south have gone to the extreme extent of burning our national flag. Misguided people have gone to the extent of wanting a separate State here or there. These are aberrations. Aberrations have to be met with by a kind of nonviolent attitude that Mahatma Gandhi adopted. These aberrations are more a disease than a crime. May be they are dissatisfied with a particular measure of particular step the Government takes. So, some people go to the extreme extent of exhibiting it in the manner of burning the flag, Constitution and the like. But they should not be taken so seriously as to warn that the whole Government, the army, the police will march against them. It is not so serious. If Parliament is held in that area, all these 750 Members of Parliament will be able to go round, because from Bangalore every State Capital is within almost 200 miles, Hyderabad is within 300 miles, Madras is within 200 miles. Trivandrum is within about 200 miles.

SHRI P. K. DEO : Bhubaneswar ?

SHRI HANUMANTHAIYA : If it is not miles in terms of train journey, every place, including Bhubaneswar is almost within one hour's flight.

If Members of Parliament go about the country in this particular area where emotional integration obviously has not gone the full measure, that going about in the country itself will produce a great salutary effect on the minds of the people.

Secondly, you know the Indian people are very ceremonius people. Even when opening a primary school we want a Minister or Deputy Minister or some dignitary. That is what is happening in the south at any rate. Even when we want to open a bridge, we want a Chief Minister or a Minister. If 50 of our Central Ministers are available in that region, they will be able to mix with the people, attend functions and ceremonials which will produce the desired effect of emotional integration to the fullest possible extent.

After all, emotional integration emanates out of personal contact, personal meeting, talking together, meeting together and eating together. Therefore, Members of Parliament and the Ministers performing this duty of mixing with the people in all possible social and political ways will guarantee our unity as nothing else can do it, and in a better manner.

Shri Prakash Vir Shastriji has advanced very relevant, tenable arguments in support of this proposition. I do not want to repeat them. I merely express my apprecia-

[Shri Hanumanthaiya]

tion and thanks for the courageous stand he has taken because it is not an ordinary matter that the whole Parliament should go and sit in another place. It requires a considerable effort and the momentum for that effort has today been given by so good and great a man as Shri Prakash Vir Shastriji. I am sure other leaders will agree with this idea and give it a shape. So far as the Government is concerned, since I belong to the Government party I can say, we have taken counsel within our own circles and they are not opposed to this idea. The only apprehension is how much it will cost, and whether Bangalore would be able to provide accommodation for all Ministers and their staff, the Secretaries and their staff, the Parliament Secretariat and staff. I assessed the difficulties in this way. Having been the Chairman of the Administrative Reforms Commission I know that as soon as we put forward an idea, the official concerned will not think of the objective to be attained but will think of the peons, first division and second division clerks and other facilities. That is a habit of mind. Here, we need not put these facilities in front of us and create all sorts of complications and confusion. As Chairman of that Commission, I have made a recommendation in the report on public undertakings which is worth referring to here. Our annual budget is of the order of Rs. 3,000 crores. The investment in our public sector undertakings was almost Rs. 2,500 crores by the end of the Third Plan and in these two subsequent years it has gone up to a much higher figure. Their income and expenditure naturally run into many crores and Parliament has not found time to discuss their budgets. They are generally referred to during the course of the budget discussions or in some annual reports. I have made a recommendation in my report that Parliament has to exercise effective control on public undertakings, their operations and their usefulness and give guidance to them. The Bureau of public enterprises will be able to summarise the annual reports of the 72 public undertakings.

SHRI J. H. PATEL (Shimoga) : *spoke a few words in Kannada.*

SHRI HANUMANTHAIYA : I shall answer that question but there is no time for me to do so now.... (*Interruptions.*)

There are some subjects—I shall name three of them, for instance the LIC, public undertakings, annual plan evaluation—which will take two or three weeks to discuss. There need be no questions, no call attention notices and other things. If Parliament is able to apply its mind to the economic problems, it will do us immense good. For this type of discussion, not even a Secretary is required. If Members of Parliament are well informed and if the Ministers are properly equipped, they can themselves discuss these things and the presence of officials, Secretaries and others is not necessary. I know it as I have been a Member of Parliament and for sometime I had been a minister also.

It is only those people who have not completely equipped themselves who will be needing all the time some external aid. But if and when some officers are necessary they can come by plane for a day and return the next. There is no question of any clerk being required for the purpose. The Committee suggested by Shri Prakash Vir Shastri could very well examine all these matters.

So far as the expenditure is concerned, I submit that the facts and figures which are being gathered by the various Ministries, —let all these facts and figures be placed before the Parliamentary Committee envisaged by Shri Prakash Vir Shastri. I hope that the hon. Minister of Parliamentary Affairs will agree to the setting up of such a Committee for scrutiny. I am sure with the scrutiny of that Committee, the expenditure will be brought to the minimum, and with the goodwill of the House, we will be able to make this Parliament meet in Bangalore.

So far as the information is concerned, I appeal to Government not to swallow all the uncooked figures that the various Ministries throw up. Those figures will have to be processed by the Committee to be set up by this Parliament.

15-37 HRS.

SHRI J. MOHAMED IMAM (Chitradurga) : Mr. Chairman, Sir, I support the Bill that has been so ably moved by my friend Shri Prakash Vir Shastri. He has placed his fine ideas in chaste, high standard of Hindi which I could not make out,

and I cannot make out because I come from far-off South.

I am pleading that one of the sessions of the Parliament should be held at Bangalore not because I am parochial nor am I guided by local patriotism. But I feel that by holding a session at Bangalore, it will be of immense advantage to the country and there will be a distinct national advantage.

Let me take credit for one thing. I think I was the first one to move this proposal; when I was in the second Parliament, I brought this measure in the form of a resolution and I had raised this matter in the form of questions also. It was in pursuance of this that the then Speaker, Shri Ananthasayanam Ayyangar, paid a visit to Bangalore and went round the Vidan Soudha, for which I must pay a tribute to my friend Shri Hanumanthaiya.

AN HON. MEMBER : To the people of Mysore.

SHRI J. MOHAMED IMAM : Shri Ayyangar then expressed the view that Bangalore is not only eminently fitted but that the Vidhan Soudha is ideally suited for holding a session of this national body in that House. As it is, there is ample accommodation for holding a session; even with the local legislature we can hold a session. Perhaps—I do not know—Mr. Hanumanthaiya had some preconceived ideas because he had made arrangements for this. There are four to five big halls which can accommodate, and there is one hall called Banquet hall which I think can accommodate twice as many Members as this House has got.

But apart from that, as was pointed out by Shri Prakash Vir Shastri, Shri Ananthasayanam Ayyangar was in favour of it and was pleading both in this House and outside that provision should be made for holding one session of Parliament at Bangalore. I pointed out earlier that it would be to our national advantage. Now, as pointed out by Shri Prakash Vir Shastri, the capital of the country is situated in the north in one corner of the country. I do not know on what principle this place was selected in the year 1912 when the British people wanted to shift the headquarters from Calcutta to this place. Anyhow this is the capital and this will be the capital and the entire country will look to this place as the capital. But India is a vast country. It is a country of great diversity and a country of long distances. People are living thousands of miles away from this capital Therefore, there is lack of opportunity for the people to come together, to mix together, and there is lack of opportunity for the people from various parts of the country to know each other. There is lack of opportunity for the people of the South to come in contact with the Central Government or with the Members of the Central Government. This has caused a sort of isolation to the people of the South. On account of lack of opportunity, many people living in the South, especially in the villages, do not know what Delhi is and what the Central Government in Delhi is doing. Their scope is very much limited. Many of them are unaware of the existence of the Central Government. Many people do not know who our Prime Minister is and who our Parliamentary Affairs Minister is, even though he is quite hefty....

I submit the holding of a session in the South will bring about emotional integration between the rulers and the ruled. Secondly, from the climatic point of view, Mysore or even Hyderabad has a climate which every member of this House will certainly enjoy. Delhi is subjected to extreme climates—extreme summer and extreme winter. Our wives refuse to live here both in summer and in winter and we are forlorn. Mysore is an air-conditioned State. Hyderabad also has a salubrious climate.

About the cost, Mr. Hanumanthaiya said that the cost may be moderate and may not be much. It may cost Rs. 2 or Rs. 3 crores to provide the necessary accommodation and other facilities. In the interests of the country, it is worth while spending that amount. You must consider the advantage that will accrue to the country, not the money alone. After all, in a budget of more than Rs. 3,000 crores, we can spend Rs. 2 or Rs. 3 crores for this purpose.

From the defence point of view also it is advantageous to have a second capital for the country. Even in British days, in addition to Delhi, they had Simla as second capital. Madras had Ooty, and Calcutta had Darjeeling as second capital. Therefore, it is in the interests of the country to have a second capital.

[Shri Mohamed Imam]

On these grounds, I very strongly support the motion moved by Shri Prakash Vir Shastri. I invite all the Members of Parliament, along with Mr. Hanumanthaiya. Both of us will be the hosts for the first session. I am sure if we take a decision to hold a session at Bangalore, the members will not in the least repent it; on the other hand, they will congratulate Mr. Prakash Vir Shastri for bring forward this Bill.

श्री रणधीर सिंह (रोहतक): चेयरमैन साहब; शास्त्री जी ने यह बिल पेश करके करोड़ों देशवासियों की ओर सारे इस हाउस के भाईयों की दिल की बात कह दी। मैं इस बात का बेहद मशकूर हूं कि आपने मुझे अपने दिल की बात कहने का मौका दिया। चैयरमैन साहब, मैं कुछ इतना मुतास्सिर हूं साउथ से कि दिल चाहता है कि एक दूसरी कैपिटल साउथ में भी होनी चाहिए क्योंकि इस देश का अगर कहीं भगवान रहता है हिन्दुस्तान का तो वह भगवान साउथ में रहता है। अगर कहीं अखलाक है, भगवान से डर है और भगवान का वास है तो वह साउथ में है। मैं कोई शुमाल की निन्दा नहीं करता। हिन्दुस्तान का जो शुमाल है वह ऐसा एक तरह से बड़ा एफेक्टिव रक्षक है, इस देश का अगर कोई ताकतवर बाजू है, एक बाजूवर शमशेर सेना है जो तलवार चलाती है, गोलियां चलाती है, जो लाड़ाकू एलीमेंट है इस देश का जो लड़ कर इस देश की रक्षा करता है वह शुमाल का इलाका है। लेकिन अगर कहीं भगवान के नाम का डर अखलाक और सच्चाई हम पाते हैं तो इस देश के साउथ में पाते हैं। मैं चाहूंगा कि मेरे भाई कोई बुरा न मानें शुमाल वाले क्योंकि मैंने तिरुपति के मन्दिर को देखा है, मैंने बैजवाड़े का मन्दिर देखा है और मैंने कन्याकुमारी का मन्दिर देखा है। मैंने गोआ और कोचीन का खूबसूरत इलाका देखा है और मैं कहना चाहता हूं कि भाई शास्त्री जी ने यह मौका दिया, हैदराबाद की शानदार लेक्स और शहर हम हवाई जहाज से देखेंगे और साथ के साथ गर फिरदोस बरूए जमी अस्त, हमी अस्त हमी अस्त हमी अस्त।

अगर कहीं बहिश्त है जमीन पर तो वह बंगलौर में है। ढाई सौ मील समुद्र से इधर और उधर और उसके बीच में वह बेहतरीन आबोहवा .....

श्री वी० च० शर्मा (गुरदासपुर): वहां कोई नहीं मरता।

श्री रणधीर सिंह: न गर्मी होती है, न सर्दी। पंडित जी मजाक कर रहे हैं। हालांकि वह मरने के नजदीक पहुंचे हुए हैं लेकिन अगर वहां कैपिटल हो गया तो जल्दी नहीं मरेंगे।

तो चेयरमैन साहब, मैं चाहूंगा कि इस तरह शुमाल और जनूब का बेहतरीन फ्यूजन हो। आज हिन्दुस्तान की जो हालत है, जो दिल एक दूसरे से फटे जा रहे हैं ऐसे मौके पर बड़ी भारी जरूरत है कि न सिर्फ वहां हम मीटिंग करें साल में एक दफे बल्कि मैं तो बहुत जोरों से यह कहना चाहूंगा और साथ-साथ इस बिल में भी यह बात होती तो बड़ा अच्छा था कि हिन्दुस्तान का गर्मी के दिनों का कैपिटल अगर शिमले के बजाए बंगलौर हो या ऊटकमंड हो तो क्या शानादर बात होगी? मैं यह चाहता हूं कि किसी तरह से इसके साथ साथ इस बात की भी व्यवस्था की जाए। जैसे दूसरे देशों में है, पाकिस्तान को लो या और बड़ी बड़ी कन्ट्रीज को लो और यह कोई नई बात हमारे देश के लिए भी नहीं है, मोहम्मद तुगलक का आप ने नाम सुना होगा। मोहम्मद तुगलक कोई बावला आदमी नहीं था, वह बड़ा सयाना आदमी था, देवगढ़ में उसने कैपिटल खोलने की बात की थी वह इसलिए की थी, मैंने भी वह जगह देखी है देवगढ़ की, उसके दिल में यह बात थी कि यह साउथ में है। मैंने देखा है, मैं कह सकता हूं कि या तो गोलकुंडा का किला है जो लाल किले के टककर का है या फिर बेहतरीन जगह बंगलौर की है।

मैं आप से कहना चाहता हूं कि इस देश में साउथ का हम पर बड़ा भारी एहसान है।

मैं उनको दिमाग समझता हूं सारे देश का। मैं कोई उनको राजी करने की बात नहीं करता। कंवर लाल गुप्त जी खामखवाह नाराज हो रहे हैं.....

श्री रबी राय (पुरी): वह तो हाउस में हैं ही नहीं।

श्री रणधीर सिंह: कंवर लाल गुप्ता की जगह जो फाल-स्टाफ भाई बैठे हुए हैं—मोदी साहब, मैं उनको कह रहा हूं।

इस देश में चाहे लैंग्वेज की बात हो, चाहे धर्म की बात हो, ये जो टैरिटोरियल फिस्सिपेरस टैन्डेन्सीज आई हैं, इनको दूर करने के लिए जो सब से बड़ा मरहम है तो यह है कि शुमाल वाले जनूब में जाएं और जनूब वाले शुमाल में जायें और भाई-भाई मिल कर रहें।

एक दफ़ा केरल जाकर देखेंगे। ये भाई चावल की बातें करते हैं। मैं आपको एक बात केरल की कह दूं, मेरा सिर फख्र से ऊंचा हो जाता है, केरल की भूमि में जाइए, त्रिवेन्द्रम से कन्याकुमारी तक जाइए, एक दफा उस सड़क को देख लेंगे तो पैरिस और फ्रांस को भूल जायेंगे। वहां के आदमी इतने पढ़े लिखे हैं कि एक शेफर्ड भी अंग्रेजी बोलता है, वहां के भाई और बहनें निहायत शानदार, खूबसूरत लिबास, कितने साफ़ और पोलीटिकली मैच्योर हैं। जब ये लोग बातें करते है कि चावल नहीं हैं, भूखे मर गए, तो मुझे तर्स आता है। इसी तरह से जब मैं मद्रास के किसान को देखता हूं तो फ़ख्र होता है, खेतों में जाते हैं, लंगर कर के, सब कुछ उतार कर जुट जाते हैं, कितने बेहतरीन मेहनती किसान हैं। हम वहां उड़ीसा के मन्दिर, कोनार्क और जगन्नाथपुरी जाकर देखेंगे, बड़ी शानदार जगहें हैं। आन्ध्र प्रदेश के गरीब किसान, महाराष्ट्र—जो शिवाजी और पेशवाओं की शानदार धरती है, यहां के एम० पीज उधर जायेंगे, उनको देश के उस हिस्से में जाने का मौका मिलेगा। इस लिए मैं सरकार से, डा० राम सुभाग सिंह और ला मिनिस्टर साहब से पूरे जोर से कहना चाहूंगा कि इस चीज को जरूर करो, शान से करो, ग्रेस से करो।

एक बात मैं और कहना चाहूंगा—जहां मैं शास्त्री जी का बहुत शुक्रगुजार हूं, अपने डिप्टी नेता हनुमंतैया जी का भी बहुत शुक्रगुजार हूं, क्योंकि ये ही इस प्रपोजल के औथर हैं, इन्होंने ही इस चीज को चलाया है। इस चीज को लाकर इन्होंने शुमाल और जूनूब-वालों पर अहसान किया है। दिल्ली में क्या है, दिल्ली की जगह चण्डीगढ़ भी पूरा कर सकती है। दिल्ली में कोई खास बात नहीं है, दिल्ली से चंडीगढ़ बढ़िया है और फिर बंगलौर या हैदराबाद जाइए, मैं इन दोनों जगहों को फिट जगह समझता हूं। इसलिए जनाब बैंगलौर और हैदराबाद के साथ-साथ मैं चण्डीगढ़ भी चाहूंगा। दो स्टेट-कैपिटल हों, इतने बड़े देश के लिए दो कैपिटल होने ही चाहिए और दिल्ली उनको कोआडिनेट करे।

अब रही जगह की बात—जनाब मैंने दुनिया भर के मकान बैंगलौर और हैदराबाद में देखे हैं, वह तो जमीन पर जन्नत हैं। इन्होंने तो एक बड़ी महदूद सी बात कह दी है कि एक साल में एक बार पार्लियामेन्ट वहां पर मीट करे, मैं तो यह कहना चाहता हूं कि सिर्फ वहां पर मिलने की ही बात नहीं, बल्कि वहां पर एक परमानैन्ट कैपिटल होना चाहिए और दूसरा चण्डीगढ़ में होना चाहिए।

श्री जगन्नाथ राव जोशी (भोपाल): सभापति महोदय, एक बड़ा अच्छा सुझाव सदन के सामने विचारार्थ प्रस्तुत हुआ है जिसका मैं समर्थन करने के लिए खड़ा हुआ हूं। वास्तव में संसद का एक सत्र हैदराबाद या बैंगलौर में बुलाने की दृष्टि से संविधान में संशोधन करने की आवश्यकता तो नहीं है, क्योंकि महामहिम राष्ट्रपति महोदय जहां चाहें, जहां ठीक समझें, वहां सत्र बुला सकते हैं। राष्ट्रपति महोदय यदि पसन्द करें तो वह बैंगलौर में सत्र जरूर बुला सकते हैं।

[श्री जगन्नाथ राव जोशी]

अब बैंगलौर में संसद का एक अधिवेशन कराने की दृष्टि से राष्ट्रीय एकता की बात बहुत लोगों ने छेड़ी है, किन्तु सभापति महोदय, मुझे नम्र निवेदन करना है कि राष्ट्रीय एकता कोई संसद पर निर्भर नहीं है। जब देश के अन्दर संसद नहीं थी, उस समय भी अपने देश के अन्दर राष्ट्रीय एकता मौजूद थी। केरल में पैदा होने वाले आद्य श्री शंकराचार्य को जो प्रेरणा मिली कि मैं काश्मीर तक पहुंचूं यह कोई संसद ने नहीं दी थी, कोई नभोवाणी ने नहीं दी थी, राष्ट्रीय एकता के लिए उपासना करनी पड़ती है, उसको बढ़ावा देना पड़ता है और छोटी-छोटी बातों में भी करनी पड़ती है। जैसे प्रभु श्री रामचन्द्र का गुणगान करते समय भी उनका जो गुण है, धीर्य है वह कैसा है, उनकी गम्भीरता कैसी है, इसके लिए--

समुद्रेव गाम्भीर्य धैर्येण हिमवानिव्।

मानो देश की सीमायें जाते-जाते बढ़ते बढ़ते हर एक को इस बात का पता चले कि मेरा देश छोटा नहीं है, मेरा देश बहुत बड़ा है, उसकी सीमायें समुद्र से लेकर हिमालय की चोटी तक फैलती हैं--यह एक सजीव ज्ञान है जिसको जानने की आवश्यकता है। वर्ना कुरुक्षेत्र के मैदान में भगवान श्रीकृष्ण ने गीता सुनाई, उसके नतीजे के तौर पर हरियाणा निकला, ऐसा कहना गीता को शोभा नहीं देता है। हम भाई-भाई के झगड़े का ध्यान रखें और गीता को भूल जाएं, यह ठीक नहीं है। राष्ट्रीय एकता को मजबूत करना है--किन्तु राष्ट्रीय एकता केवल संसद का अधिवेशन बैंगलौर या हैदराबाद में करने से हो जाएगी, ऐसा नहीं है। राष्ट्रीय एकता को मजबूत करने की दृष्टि से हर सम्भव उपाय करना होगा। किन्तु दिल्ली से बैंगलौर ले जाने में एक बहुत महत्वपूर्ण बात, जिसको मनोवैज्ञानिक बदल कह सकते हैं, वह हो सकती है।

दिल्ली में शानो-शौकत बहुत है। मेरे जैसा आदमी जब दिल्ली आता है, तो मुझे यह बात बहुत खटकती है। हमारा जो भारतीय जीवन दर्शन है, जो जीवनधारा है, वह यहां प्रकट नहीं होती है, प्रतिबिम्बित नहीं होती है। जो दिल्ली को राजधानी समझ कर यहां उसे देखने के लिए आते हैं, वे यहां पर भारतीय जीवन दर्शन को देख नहीं पाते हैं। मुझे पता है--एक सज्जन विदेश से यहां पर आए, दिल्ली में रहे, उसके बाद वह बैंगलौर पहुंचे और एक साहित्यिक के घर में ठहरे। दूसरे दिन सुबह जब उस साहित्यिक की पत्नी उठी और उसने घर का दरवाजा खोल कर पानी वगैरह छिड़का कर वहां पर रंगावली निकाली, तो उन्होंने कहा--

today I am seeing Bharat .

यानी दिल्ली में रहने के बाद भी उनको भारत का पता नहीं चला। अतिथि अभ्यागत सुस्वागत कैसे करें यह दक्षिण में जाने के बाद ही पता चलता है--एक स्वाभाविक सादगी का जीवन, उसके साथ-साथ एक जीवन दर्शन अपने को देखने को मिलेगा। वैसे आज बहुत से झगड़े जो दक्षिण और उत्तर के खड़े हुए हैं, इनको मिटाने की दृष्टि से इसका जरूर उपयोग हो सकता है, परन्तु मुझे एक बात का डर है, भय है, जिसको मैं प्रकट किये बिना रह नहीं सकता। आज कल का जो ढांचा बनता चला जा रहा है, हर एक चीज को उसकी जो मर्यादा होती है, इस मर्यादा को भंग करते हुए दूर ले जाने की प्रतिक्रिया दिखाई देती है --

As a matter of fact, "Limit is the law life", and to understand the limit is the success.

मर्यादा जीवन की कौन सी होती है। जब हम ने तय किया कि प्रान्तों का पुनर्गठन करें, तो यह हुआ कि छोटे-छोटे हिस्से भी कहने लगे कि हम भी प्रान्त बनें। जब हमने भाषा का प्रश्न लिया तो छोटी-छोटी देश की भाषायें भी कहने लगीं कि हम को आठवें परिशिष्ट की सूचि में निलाया जाय, जब प्रान्तों के लिए, भाषा के लिए ऐसी बात होती है, तो डर पैदा होता है कि जब बैंगलौर में अधि-

वेशन हो, तो अहमदाबाद में क्यों न हो, पश्चिम में क्यों न हो, चण्डीगढ़ में क्यों न हो।

Taking anything to a ridiculous level.

यह नहीं होना चाहिए।

दूसरी बात—देश की राजधानी आज दिल्ली है। मुझे बड़े खेद के साथ कहना पड़ता है कि पिछले 20 सालों की गलत नीतियों के कारण आज देश के जो शत्रु हैं, जो देश की सीमा के पास आकर बैठे हैं—

The *rajdhani* has become vulnerable

जिस दिल्ली के अन्दर हम बैठे हुए हैं, पता नहीं कब मौका आये, कैसे आये, मैं कह नहीं सकता लेकिन हम को किसी भी हालत में संसद को चलाना होगा, देश के प्रजातन्त्र को बनाए रखना होगा। इसलिए प्रयोग के तौर पर ऐसा क्यों न हो कि देश के दक्षिण में—बैंगलोर में, जिसके लिए आचार्य विनोबा भावे ने कहा है कि यह तो अयोध्या पुरी है, अयोध्या नगरी है, जिसकी जलवायु भी इतनी बढ़िया है, ठण्डे दिमाग से पूरे भारतवर्ष की प्रतिबिम्बित दृष्टि से, विचारों में ओतप्रोत हो कर विचार कर सकेंगे, सोच सकेंगे और देश की सुरक्षा की दृष्टि से भी इसका बड़ा भारी लाभ होगा।

अब इसके लिए कितना खर्चा होगा, इस दृष्टि से विचार करने के हेतु कोई एक तदर्थ छोटी सी समिति बैठे, जो इस पर गम्भीरता पूर्वक विचार करे कि असल में इस पर कितना पैसा लग जाएगा और वह समिति एक नतीजे पर पहुंचे। इसलिए देश की दृष्टि से संसद का एक अधिवेशन बैंगलौर में करने का मैं पूरा-सूरा समर्थन करता हूं।

16 HRS.

SHRI P. VENKATASUBBAIAH (Nandyal) : Mr. Chairman, Sir, I congratulate Shri Prakash Vir Shastri, the mover of this Bill, for having brought forward before the House for its acceptance to summon at least one session of each House of Parliament every year either at Hyderabad or Bangalore.

My hon. friend, Shri Hanumanthaiya and other friends have clearly brought out the real spirit behind this Bill. I am not going into the suitability of a particular place in the south where this session of Parliament is to be held. I am emotionally attached to Madras. I was a Member of the Legislative Assembly there; I had started my political career there. I have got political affiliation with Hyderabad since I come from that State. And Bangalore is nearer to my constituency. So, I am going into the suitability of a particular place.

The real point is that for emotional integration, for bringing the people of other parts of the country closer and to understand each other, it will be better if the session of this august House, the sovereign body of our country, is held in different parts of the country, more so in the south, so that the people may come into close touch with the deliberations that are being carried on by their representatives. Not only that. That will give a comprehensive picture of our country. I am, at times, pained to see that many of our friends, even some Members of Parliament, are not able to distinguish people from Madras to Andhra, from Andhra to Karnatak and from Karnatak to Kerala.

श्री हुकम चन्द कछवाय (उज्जैन) : सभापति महोदय, मैं व्यवस्था चाहता हूं। व्यवस्था यह है कि इस समय यहां पर कैबिनेट का कोई मन्त्री नहीं बैठा है, आप उनको बुलाइए। जब तक वह नहीं आते, कार्यवाही नहीं चलेगी। इस सम्बन्ध में रूल दिया हुआ है कि बहस के समय मन्त्री को उपस्थित होना चाहिए।

MR. CHAIRMAN : There is no point order, the hon. Member may continue his speech.

श्री हुकम चन्द कछवाय : अगर आपका यह कहना है कि नियम नहीं है तो आप उसको तलाश कीजिए, वह आपको मिल जाएगा। पिछले स्पीकर ने यह रूलिंग दी हुई है कि जब सदन की कार्यवाही चलती हो तो मन्त्रि मण्डल के किसी मन्त्री को यहां उपस्थित रहना चाहिये। लेकिन इस समय तो कोई भी मन्त्री

[श्री हुकम चन्द कछवाय]

उपस्थित नहीं है, आप उनको तलाश कीजिए और उसके बाद ही बहस चलने दीजिए ।

MR. CHAIRMAN : The hon. Member may continue his speech.

SHRI P. VENKATASUBBAIAH : Sir, I was trying to make my submission to the House that the time has come when we should understand each other. Not only that. The people of this country should very much come into close contact with the deliberations that are being carried on in this House and it is more so when we see the divisive forces, the secessionist tendencies, that are going on in this country, whether it is in the name of language or provincialism or parochialism, and when there are certain sections of people who have gone to the extent of desecrating our National Flag and National Anthem and also of burning the Constitution. I feel the time has come when there should be more of an emotional integration.

Sir, some people have expressed their doubts with regard to the expenditure involved in this. While I was discussing this matter with some friends outside and I was trying to reason it out that the Government could not come to a decision because of the financial implications involved, somebody jocularly remarked that the expenditure involved for holding a session in the south will not be equal to the amount of wastage of money pointed out to the Government in one Audit Para by the Public Accounts Committee. So, let us not be niggardly about this expenditure. In this vast country where there is the prime necessity of holding all sections of the people together, finance should not come in the way, and every hon. member will agree with me when I say that finance should not be the prime consideration and we must make up our minds to hold a session outside Delhi, as brought out by my hon. friend, Shri Prakash Vir Shastri.

One more point and I will finish. Shri Jagannath Rao Joshi has pointed out the danger. That is also there. We always take to the extreme limit any point when it is accepted. A suggestion may come that there should be a sort of revolving thing, holding of the session from one place to another, from Calcutta to Ahmedabad, from Ahmedabad to Gauhati and other places. But it is for us to have that restraint on ourselves. The country has to be viewed in a broader context and we should not go to the absurd extent of putting forward the idea of holding a session in every nook and corner of the country.

Even historically and geographically also, this country has been divided into North and South and various cultures are there. (*Interruptions*)

MR. CHAIRMAN : The hon. Member will conclude now.

SHRI P. VENKATASUBBAIAH : Whatever they may say, broadly that is the south of Vindhyas and this is the north of Vindhyas. This has a historical background and they cannot question this.

I will conclude my speech by supporting the amendment put forward by my hon. friend and I hope this will have the general acceptance of this House.

SHRI S. KANDAPPAN (Mettur) : I am thankful to Mr. Prakash Vir Shastri for having brought forward this timely Bill and also to those, particularly from the North who have supported the spirit behind this Bill.

Sir, I have been wondering why the Mover of this Bill has not given at least an alternative opportunity for the city of Madras which was rightly considered to be the Capital of the South till quite recently. I do not know whether the firmness with which we hold on to this dry law has got anything to do with it; I hope, it is not so. Anyway I do not want to make a point of that and I do not feel that it is very material.

Shifting of the Capital at least for one session for some time to a place in the South, to Bangalore or Hyderabad, as envisaged by the Mover of the Bill, will definitely have a healthy impact on the political atmosphere in our country—not only political atmosphere but even cultural atmosphere and also social atmosphere. I am not placing my argument on the climate or any such thing. It is true that the southern breeze, particularly of Bangalore, will surely have a very sobering effect on the agitated minds. But I am not giving that

as a sort of substantial argument. My argument is based on only one point. My ground is that, fortunately or unfortunately, after Independence, in the past two decades, a sort of arrogance of power has developed in Delhi, that, nobody can deny. Particularly the people from the South, even Members of Parliament, are very much alive to that kind of feeling in and outside the House. When we go and meet the people outside, we are treated as if we are aliens. It is a fact. There is no use denying the hard fact. Honestly I do not know Hindi, and when I ring up somebody on the telephone, the immediate reply from the other side is something in Hindi, and when I request the other party to speak in English, they immediately shout at me and I do not know what they are shouting at.. (*Interruptions*) The whole atmosphere has got some poisonous air, so to say. When we want that English should be continued in this country—I am not going to deal with the language issue here but I am only pointing out the sentiment—the reaction that we get here normally is that people think as if English is our language and hence we are pleading for it. Such a colossal ignorance and such an unbelievable feeling we encounter from the Hindi-speaking Members inside as well as outside the House. If they would happen to be at Bangalore at least for two weeks, they will realise that there are people, there are citizens and compatriots and brethren who speak a different language but who are equally patriotic, if not more.

I am thankful for the gracious praise that was offered for the south by the hon. Mover as well as by Shri Randhir Singh. It is due to the south; no doubt can be there about it; but at the same time, I would submit that after liberally giving us all this lip-sympathy and after praising us to the skies, they are not attending even to our basic needs and our cravings to have some dignity for our own languages. I think these things can be rectified to a very great extent if the capital is shifted to a place in the south. Then, this realisation will dawn upon them that this country is definitely such a vast continent and there are many people speaking many languages and they are equally patriotic and they are equally self-respecting Indians like the Indians who live here in the north. So, it will steadily lead to emotional integration as rightly claimed by many hon. Members who spoke before me.

Shri P. Venkatasubbaiah has rightly pointed out one very pertinent thing namely that historically one cannot escape from the fact that south and north were treated as two separated entities of the Indian sub-continent. It is a fact.

SHRI RANDHIR SINGH : No, no. I do not accept this argument. We have been one and we are one.

SHRI S. KANDAPPAN : Even religiously, that has been the position. I am not very much attached to religion but still I would say this.

SHRI RANDHIR SINGH : No, we are one. India is one and indivisible.

MR. CHAIRMAN : I may place before the House one quotation which defines what India is. It is as follows :

इमां सागरपर्यन्तां हिमवद्विन्धयकुण्डला ।

It means that India is that land which extends up to the seas and with the Himalayas and the Vindhyas hanging on her ears like two pendants.

This quotation is from Bhasa's *naatak*.

SHRI S. KANDAPPAN : Even in religion, there was a dispute towards the beginning of the Christian era among the Shaivites whether Tamil was the language of the Gods or Sanskrit was the language of the Gods. This dispute could not be resolved by the eminent saints and others. Then somebody who wanted to put an end to this clash and to this dispute suggested a compromise. You know that Shiva has got a drum; and somebody said that Tamil had come from one side of the drum and Sanskrit had come from the other side of the drum.

Immediately, it was asked from which side Tamil had come and from which side Sanskrit had come. Then that person said that Tamil had come from the left side and Sanskrit had come from the right side. Again there was a dispute, because the right side was considered to be holier. The pro-Tamil saints claimed that Tamil must have come from the right side of the drum and not from the left. So, the dispute went on for some time.

[Shri S. Kandappan]

There are evidences in Tamil literature to show that such kinds of poems and stories were there. I am quoting this only to show the sentiment that was there even thousands of years ago, not after the DMK has come into power. These things have got to be reckoned with. There is no use decrying what we find in this country. We should make concrete and constructive approaches in this regard.

Everyone in the House knows that we are equally very much concerned particularly with what happened to the national flag, I am referring to the burning of the national flag at Coimbatore. You know that in 1962 at Coimbatore, we contested about 10 or 11 seats and lost deposit in 8. It was a Congress stronghold; the big shots of the Congress are from that district.

SHRI RANGA (Srikakulam) : Even now.

SHRI S. KANDAPPAN : Now of course we hold the upper hand there after the 1967 elections. But still the feeling on the language issue of the people there is such that we are not able to put it down. These things are hard facts. There must be a constructive approach to these things. We cannot set anything right at the point of the bayonet. It is impossible. In 1965, when the army was moved to the south, when there were self-immolations, nobody could stop it. These things are of a very serious nature.

The proposal that has come now is a very right one at the proper time. I hope Government would concede the point. I do not want to minimise the expenditure involved. It will definitely come to a substantial amount. But taking into account the other advantages that will accrue, this certainly deserves a trial.

SHRIMATI SHARDA MUKERJEE (Ratnagiri) : While I have been listening to the speeches, one thing which has occurred to me is that whatever other forms of integration we may or may not achieve, as long as this feeling goes among people who represent various parts of India that we are different, one from the other, I do not think the shifting of a Parliament session is necessarily going to bring us any integration. Therefore, much as I appreciate the motive with which this Bill has been moved, we may make this a migratory Parliament because soon we shall be having demands from other States that they want a session of Parliament to be held in their capitals or prize cities. Therefore, I cannot say that I can support it.

It is not a question of expenses really; nor is it one that an hon. member on the other side mentioned, that the north and south are so far from each other. It was all right when we lived in the bullock cart age. The thing is that we must adopt today a forward-looking vision. If we are inclined to look at what happened hundred years ago when admittedly physical distances were very far—if we are prone to look backward instead of forward, I do not think there can be any integration in this country. If one is not prepared even to marry a man or woman from the next State or if we are not prepared to marry from one caste into another, I do not think integration will come about.

SHRI HANUMANTHAIYA : If there are Parliament sessions held there, there will be many such marriages.

SHRIMATI SHARDA MUKERJEE : I cannot understand how the change of venue of Parliament sittings can bring that about. We are not even prepared to eat with one another. Let us face facts. How does moving Parliament bring about social integration, when in our minds there is no integration ? We still think of ourselves as Mysoreans, Bangalis, Maharashtraians, Gujaratis and so on. Is Parliament going to change this ? I want to know.

Many sins have been piled on the heads of politicians. Let us not have one more sin piled on our heads, that instead of bringing about more integration, we have brought about more feuds. Changing the venue of Parliament session from Delhi to Bangalore is not going to do it.

It is not a question of money; it is a question of one's approach to problem. There are many big countries, Russia, China and USA. Do they have migratory parliaments.

SHRI S. KANDAPPAN : There they are one people.

SHRIMATI SHARDA MUKERJEE : We are not one ?

SHRI E. KANDAPPAN : Culturally not.

SHRIMATI SHARDA MUKERJEE : Does he know that the people of Uzbekistan, the people of Tashkent, are totally different from the people who live near Moscow ?

AN HON. MEMBER : It is not a democratic country; it has been accepted by all parties that it is not a democratic country.

SHRIMATI SHARDA MUKERJEE : Let us not go from one thing to another. I do not think that having a sort of a migratory parliament is going to bring about national integration. Somebody wants to have it in Madras, others want it in Bangalore.... (*Interruptions.*) I do not think it will solve this question of north and south. That question will be solved only by changing the approach to the whole thing. Somebody will want it in Haryana and somebody else in Kashmir when you want it in Madras.

SHRI S. KANDAPPA : That was only a passing reference; I did not demand it. It has got nothing to do with this Bill.

SHRIMATI SHARDA MUKERJEE : What is a passing reference today becomes an issue tomorrow. I appreciate the difficulties that we are encountering and the motives with which this Bill has been brought forward but I do not think this will solve the difficulties that we are facing .... (*Interruptions.*)

DR. RANEN SEN (Barasat) : I take this opportunity to support the Bill moved by Mr. Prakash Vir Shastri. At the same time I want to consider it from the point of view of Mr. Mukerjee and say that simply by shifting the venue of Parliament would not bring about integration or unity in India today. It is admitted on all hands that there is unity in India amidst diversity. At the same time, I agree that more attempts should be made to bring the people together so that they can mix with each other. Each Member of Parliament represents nearly one million people and they can go to certain parts of India to have a sort of mutual exchange of ideas. There is no doubt that there are cultural differences in India. We know that India is a multi-national country. If people mix freely and exchange ideas and go to various parts of India, it is a step in the right direction.... (*Interruptions.*) India is one; there is no doubt about it. But the persons who think that India can be made one by steam-roller, that the Indian people can be forced like that, are wrong.... (*Interruptions.*) I am not going into that controversy. If there are people who are unable to see the cultural differences that exist in India, I am only sorry for them. I am sorry for them if they do not see the difference between a man from Madras and a man from Bengal.

SHRI RANDHIR SINGH : They are brothers, no difference.

DR. RANEN SEN : We are brothers, friend, same countrymen, but at the same time this aspect has to be understood. Otherwise, what is the idea in bringing this Bill ? The idea behind this Bill is that whatever our differences, the people's representatives should go to a certain place, hold their session there, meet the people there in their own surroundings, and thereby bring about a sort of integration. Otherwise, why this question of integration at all ?

In Bangalore I have seen that fortunately, due to the presence of the public sector organisation, there is real India. You will find people from all over India, north, south, east and west, working together in the same workshops, in the same mills, and a sort of real integration is taking place. When there is a labour dispute in Bangalore, we find to our great pride that people from different parts of India participate in that strike; they carry on the fight in spite of whatever differences they may have in culture, language, food. Therefore, the idea is quite good.

In ancient times, though there was no railway or modern means of communication, pilgrimages were one of the means of knowing each other and bringing about a sort of integration of the Indian people. You know that *Chaitanya Charitamrita* was

[Dr. Ranen Sen]

written by Sri Krishna Goswami sitting at Brindaban in those days, 400 years back, and that was carried in a bullockcart from Brindaban to Nabadwip. That way, a sort of integration of India was sought to be built.

Now, we have all sorts of modern means of communications, but I do admit that there are difficulties in holding a Parliament session there, difficulties of accommodation and many other difficulties, but if there is a will, there is a way.

There are two parts of our neighbour Pakistan, West Pakistan and East Pakistan. There are vast differences in many respects and there is also a barrier of thousands of miles of land. They want to bring about a sort of integration in their own way. Their Parliament is called the National Assembly. Formerly it used to sit in Karachi. Now it sits in Rawalpindi, and another session is definitely held in Dacca. If the Pakistan Government can spend enough money on this, they have to spend quite some money on it, our Government should also be in a position to spend. After all, as many speakers have said, more than Rs. 3,000 crores is our budget, and out of that if three, four or five crores are spent every year, even then it is worth it.

Lastly, there is a little bit of fanaticism or bigotry with each one of us in regard to various things. Therefore, when Parliament meets there, M.Ps. from different parts of India go there, I think this bigotry or fanaticism that prevails in our mind because we come from different parts of India, from different surroundings, will also be cleansed from our hearts, and thereby as the people's representatives we can be real builders of Indian unity. With these words, I support the Bill.

श्री तुलसीदास जाधव (बारामती): चैयरमैन साहब, प्रकाशवीर शास्त्री को मैं धन्यवाद देता हूं इसलिए कि मैंने एक सेशन साउथ में और पर्टीकुलरली बंगलौर में हो इसके लिए एक पत्र स्पीकर साहब को भी दिया था जिस के ऊपर पचास साठ एम० पीज० के सिगनेचर्स हैं । यह अच्छा हुआ कि यहां बिल के रूप में यह विचार हाउस के सामने आया । मैं इस विचार को सपोर्ट करता हूं । जैसे मैंने अभी कई लोगों के भाषण सुने तो उस में जो थोड़ा बहुत कंट्रोवर्सी जिस को कहते हैं उसकी तरफ मैं नहीं जाता । कुछ भी हो जैसे एक घर के आदमी हों वह कई जगह पर रहते हों तो वह एक दूसरे से मिलने के लिए आते जाते हैं इसके माने यह नहीं हैं कि वह दो हैं । इसका एक ही अर्थ होता है कि जब दो रिश्तेदार होते हैं या घर के दो आदमी होते हैं जितना नजदीक आते हैं तो उसके मायने हैं कि वह ज्यादा बन्धे हुए रहते हैं प्रेम से माया से और दूसरी बातों से । इसीलिए एक सेशन यहां साउथ में और बंगलौर में जहां भी सहूलियत हो वहां होना बिल्कुल लाजिमी है और जरूरी है । इसका एक दूसरा कारण यह है कि धूप के दिनों में यहां जब गर्मी होती है या सर्दी के दिनों में यहां जो सर्दी होती है वह दोनों ही असहय होती हैं । सर्दी में भी रहना मुश्किल होता है और गर्मी में भी रहना मुश्किल होता है ।

एक माननीय सदस्य : शिमला जाइए गर्मी में ।

श्री तुलसीदास जाधव : जो भाई बीच बीच में कहीं इधर उधर जाना चाहत हों तो शिमला जायं, यह कहने का मतलब यही है कि दिल्ली के बजाए और दूसरी जगह पर जाएं । यह तो उसके अन्दर प्वाईंट नहीं है कि यहां से हिलो ही मत । जैसे बहन शारदा मुखर्जी ने जो कहा वह एक प्रिंसिपल के तौर पर कहा, मैं उनको धन्यवाद देता हूं, उन्होंने कहा कि दुनिया के अन्दर कोई पार्लियामेंट इधर से उधर नहीं जाती है, वह मास्को हो या लन्दन हो, एक जगह रहती है । उनका एक प्रिंसिपल का विरोध है । लेकिन जो भाई कहते हैं कि इधर चलो या उधर चलो उसके अन्दर यह बात तो है कि दिल्ली से हिलने में कोई हर्ज नहीं है । यह तो बात सही है । तो उसके लिए मेरा कहना यह है कि दूसरी जगह पर जाने में कोई हर्ज नहीं है । जाना

जरूरी है। यह भी है जैसा कि मद्रास के सम्मानित सभासद ने कहा कोई ऊपर से चाहे जो कुछ ही कहता हो कि नहीं है ऐसी कोई बात लेकिन उनके दिल में कुछ थोड़ा सा दूरत्व भाव है, यह बात सही है। मैं कोयम्बटूर और मद्रास में कई दफे गया। लोगों के दिल में कहीं न कहीं किसी न किसी वजह से थोड़ा सा दूरत्व भाव पैदा हुआ है। वह भी इससे थोड़ा सा कम होगा। दूसरी बात यह है कि हम जो यहां दिल्ली में आते हैं ·····(**व्यवधान**)·····मैं खत्म करता हूं। अभी एक भाई ने दक्षिण भारत की संस्कृति की बात कही, उससे मैं सहमत हूं। दूसरी बात यह है कि वह जगह अच्छी है या नहीं, इसका जहां तक संबंध है, मैं स्वयं बंगलौर गया था इसी काम के लिए। वहां मैंने जगह देखी। वहां सब इन्तजाम है। जितने मिनिस्टर हैं पचास साठ उन के लिए अलग अलग बंगले बने हुए हैं मैसूर के राजा के। इसलिए वहां कोई रहने की जगह की कमी नहीं है। वह बहुत ही बेहतर जगह है। इसके अलावा बैंगलौर में जो हाउस है जो हनुमन्तैया साहब चीफ मिनिस्टर के जमाने में बना है, यद्यपि उसका नतीजा यह हुआ कि उनको चीफ मिनिस्टर-शिप से बाज आना पड़ा लेकिन वह बिल्डिंग इतनी अच्छी है कि जिस के लिए कुछ कहा नहीं जा सकता। इसलिए ऐसी कोई बिल्डिंग की या और कोई बात चीत में नहीं आती।

दूसरी बात यह है कि हम महाराष्ट्र से आये हैं। हम साउथ और नार्थ के झगड़े में नहीं है। मध्य प्रदेश, महाराष्ट्र और गुजरात यह एक तरह के मिडिल इंडिया हैं। हमको आप कहीं पर पकड़ लीजिए, साउथ इंडिया, नार्थ इंडिया या हिन्दी इंग्लिश किसी झगड़े में हम नहीं पड़ते। लेकिन एक बात यह है कि हिन्दुस्तान के अन्दर आपस में कुछ आदानप्रदान हो। कुछ रीति हमें एक दूसरे की मालूम हो। वहां जाने से कुछ हमारे दिल में मुहब्बत पैदा हो, हम एक दूसरे के निकट होते जायं, इसलिए वहां जाना जरूरी है। इसलिए मेरा कहना आखिर में यह है कि इस बिल के बारे में कोई दो रायें नहीं हैं। शारदा मुखर्जी बहन ने जो कुछ कहा वह प्रिंसिपल के ऊपर कहा। लेकिन हम यहां प्रिंसिपल को व्यवहार में रखते हैं तो उसको जगह कुछ देना पड़ता है। ·····(**व्यवधान**)·····इस दृष्टि से यह एक सेशन साउथ में होना चाहिए। यह वहां ले जाना जरूरी है और बंगलौर में यह हो, यह मेरी राय है।

SHRI VISWANATHA MENON (Ernakulam) : Sir, on behalf of my party, I support the Bill. While doing so, I have my own doubts whether this Bill is the sole solution for bringing about national integration, which is mentioned in this Bill. We have to admit that the question of language is there. If we are so anxious to have national integration, the first step Parliament has to take is this. If I want to speak in my language, *i.e.*, Malayalam, I must get a chance to do so and there must be automatic translation. If we are going to spend lakhs of rupees for holding a session in Bangalore, I submit we must have here the necessary arrangements for simultaneous translation of all the 14 Indian languages. Merely by saying "national integration" it is not going to come.

I cannot agree with the hon. lady member that marriage alone will bring about national integration.

SHRIMATI SHARDA MUKERJEE : I said, you are not prepared to do even that much, leave alone integration in other directions.

SHRI VISWANATHA MENON : If it is a question of merely talking it out and the minister saying "We will consider it", it is all right. But if we are serious, the first step must begin here in this Parliament. If I speak in Malayalam, all these people must understand it in their own language. Of course, I have no objection to holding a session in Bangalore. I am not particular about holding it in Trivandrum. Bangalore is a very nice place, nicer than Delhi. That is my opinion; please excuse me. But as I said, the first step should

[Shri Viswanatha Menon]
be, we must give equality to all the Indian languages in the Parliament.

With these words, I support the Bill and congratulate Mr. Shastri.

SHRI J. H. PATEL (Shimoga*) : Sir, I support this bill, and I am glad to notice here in the House that for once all the parties including Congress have agreed to support this bill. But I have my own doubts about the implementation. Congress knows only to promise and not to implement it. I support this Bill for the following reasons. This is a step towards bringing out emotional integration. It is not geographical boundaries alone that make a nation but a corresponding feeling in the minds of the people in that area. Another point is that we are gradually becoming a unitary state though our Constitution envisages a federal set-up. As a counterstep to the present concentration of power in Delhi, we would welcome to have a session in Bangalore.

Lastly, the argument that it involves unnecessary expenditure seems to have some sense. But, Sir, if this government could spend Rs. 2.3 crores on a revolving tower why not some expenditure for the sake of this useful cause.

SHRI NATH PAI (Rajapur) : Mr. Chairman, it is very rarely that it is given to us to support whole-heartedly a measure introduced by a Congressman. But Shri Hanumanthaiya is a Congressman of sorts. He does not really fit into the present pattern of Congressmen, he often tries to rise above petty party-considerations. Shri Prakash Vir Shastri is a symbol of our nationalism and I whole-heartedly support the Bill moved by him.

I would like to say that there was a Bill in this House—Sir, perhaps you will recall it as a senior Member—introduced by Shri Kamath to this effect. First of all, I would like to point out a very important thing about this. It is not the salubrious climate of Bangalore that has made us to support this move. It is not.

AN HON. MEMBER : It is one of the considerations.

SHRI NATH PAI : A very minor one. So far as I am concerned, even if the climate of Bangalore is as abominable as that of Bombay, I would still support the claim of Bangalore to play host to the Parliament of India. Let us go a little deeper into why I am saying this. Shrimati Sharda Mukerjee is quite right that just going physically there will not strengthen integration. We have to do a lot, because right now the forces that are working against the unity of this country are really dangerously getting strengthened, but this will be one of the many things to give our people a sense of belonging, a sense of participation. For long the people of the South feel that Delhi is really far away and somehow Delhi and Allahabad are always trying to dominate them. We have to dispel this growing fear in their mind. They must be made to feel that it is something which belongs to them, in which they participate.

I could quite imagine the feelings of thousands of citizens of the South who today are denied an opportunity of coming to Parliament and seeing what Parliament is doing on their behalf. I quite agree that we are not in our best form always—there are occasions when we are not—but barring such minor, temporary.....

AN HON. MEMBER : Aberrations.

SHRI NATH PAI : .....deviations, normally Parliament is trying to reflect what our people deeply feel, think and demand. I quite imagine how the people of Kerala, Andhra Pradesh, Tamilnad and Mysore feel. It is a tremendous train on these people to come and see their Parliament. But the people of Delhi, Punjab, Uttar Pradesh, Haryana and Rajasthan could come and watch Parliament. They come, and I am very happy they come every day and watch. They are there. Not that we are trying to play to the gallery as some vulgar editorial indicated. But it is very nice to know they are there. We do not play to the gallery. We do not pay any obsequious obeisance to anybody. But it is nice to know that our real masters are watching us.

*Translation of the speech delivered in Kannada.

From time immemorial our forefathers have put this conception of India but, during the past few years, because of the failures— I hope Dr. Ram Subhag Singh will be candid enough to confess it today—particularly of all of us, but more so of the ruling party, this sense of unity has been weakened and dangerously weakened. What is happening today? We cannot say that it is something to be dismissed, as someone tried to say this morning, saying that the students who alone are to hold aloft the banner of nationalism are pulling it down. Whether it be Gauhati or Coimbatore, mere condemnation will not do. For the recent events pontifical condemnation will not get us anywhere. Why is it happening, when it was a young Bengali student who tried to raise aloft a tricolour flag and it was a Maharashtrian who was hung for unfurling a tricolour flag. The student of today is the decendant of those students, whether it be in Gauhati, Coimbatore or Madras. Let us not deceive ourselves that only we, north of Vindhyas have the monopoly of patriotism. The flame of patriotism burns as strongly in Bangalore, in Trivandrum, in Hyderabad and in Coimbatore and Madras as everywhere else. It is this identification that is necessary. Somehow, may I say, one of the tragedies of our country has been, during the past few days—I am not trying to be critical, I am not trying to be unjust to anybody—

MR. CHAIRMAN: He should try to conclude.

SHRI NATH PAI: I hope you will give me a little more time.

भारतस्यास्य वर्षस्य

Sir, you are a scholar of Sanskrit and you will welcome this description of our motherland. I am not quoting Kalidas only.

अस्त्युत्तरस्यां दिशिदेवतात्मा हिमालयो
नाम नगाधिराज:

पूर्वापरौ तोयनिधी वगाह्य स्थित: पृ-
थिव्या इव मानदण्ड : ।

Every time I recite it, as a cold, something in me thrills and tears come to my eyes. In the Markhandeya Purana I find this description of the mother-land.

भारतस्यास्य वर्षस्य नवभेदान् निबोधमे

In 9 parts my country is divided.

समुद्रान्तरिता ज्ञेया स्तत्वगम्या परस्परम् ।

This is the language. In the south the sea spreads. On the north are the plains and mountains of my motherland. But today we are tending to see only what is immediately near; only Maharashtra is the motherland or only Bengal is the motherland or only Assam is the motherland. The "only" is there.

But I think I am an Indian. What I claim is that I am a little bit of a Tamilian, a Kannadiga, a Karalite, a Bengali, an Assamia and the sum total of all this makes me an Indian. It is the sum total of it that makes me an Indian. I am an Indian first and an Indian last. It is this which needs to be fostered.

I want to submit to the Treasury Benches not to come once again with the petty consideration that they do not have the funds. Where is the question of funds? Every year if only we stop one scandal, we shall have enough money. Take the road roller scandal. The other day my hon. friend, Shri Minoo Masani, pointed out how for a non-existent corporation we lost Rs. 3 crores. I think, we shall require less than that for shifting to Bangalore.

With a prophetic foresight Shri Hanumanthaiya has already built a House which is called Vidhan Soudha in Kannada. He has made many mistakes in his time and keeps on making more, but some good things he has done. People with a mean mind may accuse him of having built his own monument in Bangalore, but I saw it and, was thrilled to see that he has provided for the future seat of Parliament of India.

With a small question about expenditure and how to get files, I will conclude. Are we wanting to bring India to the 1970s or do we want India to belong to the last century? If we want to bring India to the present century, computerised apparatus can make available any file. An aircraft from the Indian Air Force, which is normally used for the dignitaries' election travel, can be made available for flying files........(*Interruption*). Let Shrimati Mukerjee know that this country used to

[Shri Nath Pai]
have two capitals with one in Simla for the convenience of our foreign rulers. I want the capital to go to the South for the unity of our people and for the better feeling of participation.

Finally, the money that will be required is an insignificant thing, but what we will gain, what we will save and what we will achieve in terms of participation of our people and tightening of the weakning bonds of unity is incomparable. Let us not be mean about the penny when what is at stake is something far greater. I hope, the Government will make a gesture. We will appoint a committee to go into the details. Let the first year's session be an experimental session of three weeks. Let another generation which will come say that Bangalore belongs to us as much as Delhi. Let us seize this opportunity and try to make the South feel that the South also rules India as much as Allahabad and Delhi.

SHRI HIMATSINGKA (Godda) : On a point of information. Is a Bill necessary in view of article 85 which says :—

> "The President shall from time to time summon each House of Parliament to meet at such time and place as he thinks fit" :?

There is ample power given to the President to summon Parliament to meet anywhere.

MR. CHAIRMAN : In any case, the Bill has been placed before the House and we have got to give our decision.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) : I am very happy that most of the Members who have participated in this debate..... (*Interruption*).

एक माननीय सदस्य : हिन्दी में बोलिए।

डा० राम सुभग सिंह : मेरे साथी चाहते हैं कि मैं हिन्दी में बोलूं।

एक माननीय सदस्य : सिर्फ एक साथी।

SHRI S. K. TAPURIAH (Pali) : Very easily he submits in spite of his body weight.

DR. RANEN SEN : This is a thing which has to be averted if we go to Bangalore.... (*Interruption*):

DR. RAM SUBHAG SINGH : I am very happy that most of the Members who participated in this debate have supported the idea that at least one session of Parliament should be held outside Delhi and more particularly they emphasized the case of Bangalore.

SHRI NATH PAI : Not Patna.

DR. RAM SUBHAG SINGH : During the fourth session of the last Lok Sabha this idea was mooted. Of course, as Shri Nath Pai pointed out, Shri Kamath had raised a question regarding this and later on he moved a Bill. so did Shri Prakash Vir Shastri twice, in 1959 and in 1965. But during this Parliament our deputy leader, Shri Hanumanthaiya, gave a lead in this regard. He also approached other leaders of the Opposition groups and they jointly submitted a petition. On that petition work started. But there are some Members who have expressed doubt, more particularly Shrimati Sharda Mukerjee—it was quite correct on her part.....

AN HON. MEMBER : Only one Member.

DR. RAM SUBHAG SINGH : All right, I stand corrected. She expressed a doubt if the Members are not prepared to have inter-provincial marriages.. .. (*Interruption*) I do not want to minimise her doubt. That also is a correct doubt. In most of the countries, Parliament meets at one place, be it Russia, U.K. or France or America or Canada. That case is also quite strong. But here, as far as our country is concerned, it is a fact that the sessions—of course, there was no Parliament at that time—of the Central Legislative Assembly used to be held in Delhi and Simla. This had been a tradition during the British rule. There are certain State Legislatures also which are holding their sessions at more than one place. Therefore, there is nothing hard and fast about it.

Sir, the position will have to be examined whether it can be easily possible to have a session in Bangalore or elsewhere if Members so like. My hon. friend, Shri Hanumanthaiya, has constructed *Vidhan Soudha*,

a nice building, in Bangalore for which he was criticised. Some other Member also Shri Randhir Singh, made a reference to Mohammad Tughlak who was criticised for constructing Devagri. The point to be considered is whether we should have a committee to go into the matter. This matter is being examined. We have approached the Chief Minister of Mysore and also the P.W.D. and other Departments and we have also approached the Government of India, virtually all the Ministries.

SHRI NATH PAI : Please keep off the P.W.D. if you want something to be done. आप और स्पीकर साहब मैसूर से सीधे बात-चीत कीजिए ।

DR. RAM SUBHAG SINGH : I know the difficulty which my hon. friend is having with the Ministry of Works and Housing. He is not in a position to get a good bungalow.....

SHRI NATH PAI : Just a correction; I do not want to interrupt him. It has never been my ambition to get a bungalow. I have asked for accommodating my library. That has been my necessity.

DR. RAM SUBHAG SINGH : That justifies the existence of the P.W.D. Even for accommodating his library, a good building is needed. Therefore, we are in need of having accommodation at Bangalore.

We have already written to them that there are 520 Members of this House and 240 Members of the other House who will require accommodation at Bangalore. The two Secretariats, Lok Sabha and Rajya Sabha, have to be shifted. We have also asked, if we are going to have a session of one month without Question Hour or with Question Hour, or a session of two months without Question Hour or with Question Hour, what will be the implications, how many officers will have to be shifted and all that. It is quite convenient, with the introduction of Caravelle planes and other things, that files can be easily shifted and moved there. Telephone connections will also be needed. We are going to introduce the subscriber-trunk-dialling between Delhi and Bangalore. But that will take more than a year to materialise. These are obvious difficulties which are coming in our way.

I appreciate the suggestion made by Shri Hanumanthaiya which has been supported by Mr. Nath Pai that we might think of having a committee representing various shades of opinion in the House which can go deeply into the matter. As regards the suggestion of Mr. Patel and Mr. Menon that in the meantime we should try to have translation facilities here, this idea was given during the budget session last year. The hon. Speaker has taken up the matter and consulted the leaders of various groups. He is examining the matter and, under his guidance, we shall do all that is possible to facilitate the translation work.

SHRI S. KANDAPPAN : Please move a little faster.

DR. RAM SUBHAG SINGH : We want to move fast but here also.....

SHRI NATH PAI : Why don't you say, in principle, you agree with it ?

DR. RAM SUBHAG SINGH : Provided you also agree, because there is not only Marathi but there are more than hundred languages here. We all represent some language groups. Therefore, you have to strike a balance somewhere. Therefore, one ought to be practical, how much it is possible to do, how much it is not possible to do, how many languages should be introduced and how many should not be introduced.....

17 HRS.

DR. RANEN SEN : To begin with, all the languages included in the Eighth Schedule can be taken up.

DR. RAM SUBHAG SINGH : No, no. There are certain languages which were not included in the Eighth Schedule at that time. Therefore, we must do justice to the weakest link of our population. Those who were strong got many facilities created, but those who were weak could not get their languages included in the Eighth Schedule. Therefore, about this translation facility, we will get it examined.

Something has been said about the revolving tower. We are now paying tribute to Shri Hanumanthaiya and rightly so because he richly deserves that tribute. At

[Dr. Ram Subhag Singh]
the time he was criticised.... (*Interruptions*).

श्री रवि राय : दोनों अलग-अलग हैं ।

17.02 HRS.

[MR. SPEAKER *in the Chair*]

DR. RAM SUBHAG SINGH : We act collectively and, therefore, I am defending that.

First of all, the examination should be completed. On behalf of the Communications Ministry, I will get this subscriber-trunk dialling system introduced in a little over one year. More than 1,000 telephones will be needed only for our Members and others. So, arrangements will have to be made for that. The factory will not be able to do that in one month. So, we shall have to set up an exchange and the exchange building will have to come into existence. The other Ministries which figure in this matter are also being contacted, and the moment we receive the details from various Ministries, we shall place all the data before the Committee which we would like to constitute, because this is a serious matter and it is necessary because various factors are there with a view to integrating the country. But I do not admit this that India is not an integrated country; it is as good an integrated country as one can imagine. There is no question of disintegration, because there are quarrels in families also. There might be some quarrels on certain issues but we are one nation. Therefore, I very much like the idea of constituting a Committee.

With these words, I request the hon. Mover of this Bill, Shri Prakash Vir Shastri, to withdraw this Bill. Later on, we can sit together and examine it.

SHRI S. K. TAPURIAH : Can he say that, in principle, he agrees ?

DR. RAM SUBHAG SINGH : Whatever I have said, he can weigh it on the basis of principle.

There is no harm in it. This is a good idea, I admit. As I first hinted, there are two aspects to this matter. It is not good, but most of the members say that this is a good idea. I support their claim that this is a good idea and let us sit and examine this. We will be consulting all the Opposition Groups and our Deputy Leader will also be there.

With these words, I request the Mover of this Bill to withdraw his Bill.

SHRI S. XAVIER (Tirunelveli) : Then why does he ask the Mover of the Bill to withdraw his Bill ?

DR. RAM SUBHAG SINGH : I am requesting him to withdraw his Bill because there is a provision in the Bill itself. You might notice that article 85(1) of the Constitution says :

> "The President shall from time to time summon each House of Parliament to meet at such time and place as he thinks fit, but six months shall not intervene between its last sitting in one session and the date appointed for its first sitting in the next session."

Actually this is the Constitutional amendment that he suggests; the Constitution (Amendment) Bill says that the following proviso shall be added, namely :—

> "Provided that every year at least one session of each House of Parliament shall be held at Hyderabad or Bangalore."

I do not want to go into this controversy, nor do I desire that it is needed. In view of the Constitutional provision, it is not needed.

SHRI THIRUMALA RAO (Kakinada): I am not intervening to make a speech. But before you call upon the Mover, I would like to make one representation for a minute. Although all the Members who have spoken have been praising the advantages accruing in Bangalore, I should like to draw the attention of the House to the fact that in the Bill itself the name of Hyderabad is also mentioned. I would like to draw the attention of the House to the ready-made facilities that are available at Hyderabad which are well known. I just wanted to draw the attention of the House to this aspect.

MR. SPEAKER : The hon. Minister had made it clear that even without an amend-

ment of the Constitution, we could have the session at Hyderabad or at Bangalore or at Madras or anywhere else. So, at least that is accepted.

SHRI THIRUMALA RAO : The hon. Minister has mentioned only about Bangalore.

DR. RAM SUBHAG SINGH : That was because I was replying to Shri Prakash Vir Shastri who had mentioned only Bangalore in his speech.

श्री प्रकाशवीर शास्त्री : (हापुड़) : इस देश की अब तक कुछ ऐसी परम्परा रही है कि स्वतन्त्र होने के बाद 'जय भारत' को तीन प्रधान मन्त्री इलाहाबाद से मिले हैं वहां इस देश को संसद कार्य मन्त्री दोनों ही बिहार से मिले हैं। पहले संसद् कार्य मन्त्री श्री सत्य नारायण सिंह थे और दूसरे डा० राममुभग सिंह हैं। लेकिन दोनों के काम करने के ढंग और सोचने के ढंग में कुछ अंतर का होना स्वाभाविक है। परन्तु आज डा० राम सुभगसिंह के इस उत्तर को सुनने के बाद मैं थोड़ा चकित रह गया हूं। उन्होंने श्री सत्य नारायण सिंह ने अब से कुछ समय पूर्व जो इस सम्बन्ध में युक्तियां दी थीं उनसे कुछ आगे जाने का प्रयास नहीं किया है। अच्छा होता इसके बारे में यदि डा० राम सुभग सिंह बड़ी स्पष्ट भाषा में सदन को आश्वासन देते। ऐसे अवसर इस सदन के इतिहास में कम ही आए हैं कि जब किसी एक विषय पर सारे दल और सारी संसद एक मत हो। यह पहला अवसर है जबकि कोई पार्टी या कोई व्यक्ति इस प्रकार का नहीं जो इससे असहमत हो। श्रीमती शारदा मुखर्जी ने भी अपने विचार प्रकट करते समय प्रारम्भ में ही ये शब्द कहे थे कि इस विधेयक की भावना का मैं स्वागत करती हूं, जिस भावना से यह विधेयक लाया गया है उसका मैं आदर करती हूँ। लेकिन कुछ जो कठिनाइयां थीं या उनके मन में जो सन्देह थे उन सन्देहों को उन्होंने प्रकट किया। बाकी कोई सदस्य किसी भी पार्टी का इस प्रकार का नहीं था सदन में जिस ने इस विधेयक का स्वागत न किया हो या इस विधेयक का समर्थन न किया हो।

एक ओर सरकार जनतन्त्र की दुहाई देती है और कहती है कि जनता की आवाज ही हमारी आवाज है। जनता जैसा चाहती है उसी प्रकार का हम निर्णय लेते हैं। पर सदन में जो प्रतिनिधि जनता के बैठे हुए हैं उनकी बात को क्यों नहीं मानती है। दूसरे शब्दों में मैं कहना चाहता हूं कि देश की जन भावना का ही प्रतिनिधित्व तो यहां बैठे हुए प्रतिनिधि कर रहे हैं। जब उन्होंने सर्व मत से इस बात को सरकार के सामने रखा है कि संसद का एक अधिवेशन हैदराबाद में या बंगलौर में होना चाहिए तो संसद कार्य मन्त्री का यह नैतिक दायित्व हो जाता था कि वह इस बात को कहते कि सिद्धान्त रूप से वह इस बात को स्वीकार करते हैं।

एक और भ्रम भी इस विधेयक पर विचार के समय उत्पन्न किया गया है। कुछ सदस्यों ने संसद कार्य मन्त्री के मस्तिष्क में यह बात बिठाने की कोशिश की है कि राजधानी का प्रश्न भी इसके साथ जुड़ा हुआ है। संसद् का अधिवेशन और राजधानी का प्रश्न दोनों पृथक हैं। मेरा विधेयक यह है कि संसद का एक अधिवेशन बंगलौर या हैदराबाद में होना चाहिए। मेरा विधेयक इस बारे में नहीं है कि एक वैकल्पिक राजधानी वहां हो। मैंने राजधानी के बारे में कोई सुझाव नहीं रखा है। राजधानी इस समय यहां है और आगे चल कर अगर सरकार उचित समझेगी तो इसके सम्बन्ध में जो स्थिति पैदा होगी, उस पर वह विचार कर सकती है। मेरी केवल संसद अधिवेशन के लिए यह मेरा विधेयक है।

मैंने पहले भी अपने भाषण में कहा था कि सदस्यों के रहने के लिए स्थान का जहां तक सम्बन्ध है, वह भी हल हो सकता है। इस को मन्त्री महोदय ने भी कहा है कि यह समस्या सामने आएगी। इसी तरह से उन्होंने कहा है

[श्री प्रकाशवीर शास्त्री]

कि इतने टेलीफोन नहीं होगें, इतनी टैलीफोन लाइनें नहीं होगी मैंने इस विधेयक को उपस्थित करते समय यह कहा था कि दिल्ली में संसद का पहला अधिवेशन जब हुआ था तब भी सदस्यों के लिए इस प्रकार की निवास व्यवस्था नहीं थी लेकिन वाइसराय की बार्डीगार्ड के लिए जो साऊथ और नार्थ एवेन्यू में बैरक्स थीं, वे बैरक्स संसद सदस्यों को रहने के लिए दी गई। अगर संसद-कार्य मन्त्री इस बात का निश्चय कर लेंगे कि संसद का अधिवेशन बंगलौर या हैदराबाद में हो तो निवास आदि की व्यवस्था वहां भी अवश्य हो जाएगी ।

हमारे मित्र श्री जगन्नाथ राव जोशी ने संकेत किया है कि दिल्ली की चकाचौंध को देख कर दूसरे ही भारत की कल्पना होती है। दक्षिण भारत को जब देखा जाता है तो उसके पीछे सरलता है और उसके पीछे जो गम्भीरता है वह दिखाई पड़ती है। उस क्षेत्र में सरलता और गम्भीरता टपकती है। गांधी जी ने स्वतन्त्र भारत में मन्त्रियों के रहने के ढंग के बारे में अपने विचार व्यक्त किए थे। मन्त्री और सदस्य दिल्ली की शानोशौकत में रहने के आदी हैं। अगर संसद का अधिवेशन बंगलौर या हैदराबाद में होता है तो कुछ सादगी के साथ भी रहना ये सीखेंगे और कम सुविधाओं के साथ भी रहना सीखें तो इससे आगे चलकर देश के लिए अवश्य अच्छी परम्परा का प्रारम्भ होगा।

हमारे देश के अन्दर जो एकता की श्रृंखला है इसका सब से अच्छा विवेचन श्रीमद् भागवत में मिलता है। नारद मुनि ने वृन्दावन में एक जर्जर महिला को पूछा कि तुम कौन हो उसने परिचय देते हुए एक बात कही। माननीय सदस्य, श्री सी० के० भट्टाचार्य, इसकी साक्षी देंगे। वह महिला कहने लगी, "अहं भक्तिरिति ख्याता"—मेरा नाम भक्ति है, जो देश के सांस्कृतिक स्वरूप का प्रतिनिधित्व करती है। जब नारद ने पूछा कि कहां की रहने वाली हो, तो उस ने कहा,

"उत्पन्ना द्राविड़े चाहं, वृद्धि कर्नाटके गता।
क्वचिद् क्वचिन्महाराष्ट्रे, गुर्जरे जीर्णतां लता।।
वृन्दावनं पुनः प्राप्य, नवीनेव स्वरूपिणी।
जाताहं युक्ती सम्यक् प्रेष्ट रूपा तु साम्प्रतम्।।"

—मैं द्रविड़ देश में उत्पन्न हुई, मैं ने कर्नाटक में आ कर वृद्धि प्राप्त की; महाराष्ट्र में भी आकर मैंने अपने स्वरूप को सुरक्षित रखा; गुजरात में आ कर मैं वृद्धा हो गई; लेकिन वृन्दावन में आ कर मैंने फिर अपना नवीन और प्रिय स्वरूप धारण कर लिया। इसी सांस्कृतिक स्वरूप और सूत्र को बनाए रखने के लिए ही कन्याकुमारी के समीप जन्म लेने वाले जगद्गुरु शंकराचार्य उत्तर में बदरीनाथ तक गए।

मैं निवेदन करना चाहता हूं कि मेरे इस विधेयक की पृष्ठभूमि भी वही है। भारतवर्ष के सांस्कृतिक और सामाजिक आदान-प्रदान की दृष्टि से यह भी बहुत आवश्यक है कि संसद का एक अधिवेशन दक्षिण भारत में हैदराबाद या बंगलौर में हो।

मुझे खुशी है कि डा० राम सुभग सिंह ने इस सम्बन्ध में कमेटी बनाने की बात को स्वीकार कर लिया है। यह सारा प्रश्न उस कमेटी के पास जायेगा और वहां पर इस पर पूरी तरह से विचार होगा। लेकिन अगर संसद-कार्य मन्त्री इस सदन को यह आश्वासन दे दें कि वह सिद्धान्त रूप में इस बात को स्वीकार करते हैं, तो मुझे इस विधेयक को वापस लेने में कोई आपत्ति नहीं होगी और मैं समझता हूं कि डा० राम सुभग सिंह संसद्-कार्य मन्त्री के नाते यह आश्वासन दे सकेंगे।

DR. RAM SUBHAG SINGH : We are agreeable to examine the matter. That does not mean that we are ignoring it. We will take into account what has been said here.

AN HON. MEMBER : Accept in principle.

श्री प्रकाशवीर शास्त्री : अध्यक्ष महोदय, मैं समझता हूं कि न तो आप ने और न ही

डा० राम सुभग सिंह ने देखा होगा कि पूरा सदन किसी प्रश्न पर एकमत हो। इतने दिनों के बाद सदन में एक ऐसा प्रश्न आया है, जिस पर सारा सदन एकमत है। इस स्थिति में जनतन्त्र की भावना का स्वागत करते हुए डा० राम सुभग सिंह को यह कहने में हिचक नहीं होनी चाहिए कि सिद्धान्त रूप में वह इस को स्वीकार करते हैं। कमेटी में सब दलों के प्रतिनिधि होंगे। वह सब पहलुओं पर अच्छी तरह से विचार करेगी और निर्णय लेगी।

डा० राम सुभग सिंह : माननीय सदस्य अपने बिल को वापस ले लें। सब बातों पर विचार कर लिया जायेगा।

SHRI NATH PAI : This is not a matter between the Opposition and Government alone. You are also concerned.

MR. SPEAKER : Everybody is interested.

SHRI BAL RAJ MADHOK (South Delhi) : The Speaker's vote is with us.

MR. SPEAKER : The Speaker never votes. I should not express my views.

AN HON. MEMBER : He has supported the Bill.

MR. SPEAKER : Nobody is opposing the Bill.

श्री क० ना० तिवारी : अध्यक्ष महोदय, मैं निवेदन करना चाहता हूं कि इस बारे में दो मत नहीं हैं। हम लोग भी यह चाहते हैं कि संसद् का एक सेशन दक्षिण भारत में बुलाया जाये।

MR. SPEAKER : The only question is : What has the Minister to say ?

श्री क० ना० तिवारी : मिनिस्टर साहब ने भी नाथ पाई के सजेस्चन को मान लिया है कि एक कमेटी बनाई जायेगी और वादा किया है कि इस पर विचार किया जायेगा। ऐसी हालत में माननीय सदस्य को अपना विधेयक वापस ले लेना चाहिए।

SHRI NATH PAI : The Minister was good enough to welcome the suggestion that Shri Hanumanthaiya and I have submitted. The Committee was not to examine it; it was to see how it could be implemented. That is the idea.

श्री प्र शास्त्री : अध्यक्ष महोदय, मैं चाहता हूं कि मुझे यह विधेयक वापस लेने की अनुमति दी जाए।

MR. SPEAKER : Has the hon. Member the leave of the House to withdraw the Bill ?

SOME HON. MEMBERS : Yes.

The Bill was, by leave, withdrawn.

17.15 hrs.

CONSTITUTION (AMENDMENT) BILL

(Substitution of article 156 and insertion of new article 159A) by Shri P. K. Deo

SHRI P. K. DEO (Kalahandi) : I beg to move :

> "That the Bill further to amend the Constitution of India, be taken into consideration."

It is the compulsion of recent undignified and inglorious political events and the compulsion of conscience which has made me bring this Bill.

This Bill envisages a change in article 156 of the Constitution. Article 156 says:

> "(1) The Governor shall hold office during the pleasure of the President.
>
> (2) The Governor may, by writing under his hand addressed to the President, resign his office."

For this I want to substitute another clause which says :

> "(1) The Governor shall hold office for a term of five years from the date on which he enters upon his office.
>
> (2) The Governor may, by writing under his hand addressed to the speaker of the Legislative Assembly of the State or where there are two Houses of the Legislature